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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2475/97

New Delhi this the 19th day of September, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Shri Anil Kumar Sharma,
S/o Sh. Vishnu Datta Sharma,
R/o E-215/A, Pratap Vihar,
Ghaziabad(UP).

.... Applicant

(Present : None even on second call)

Versus

1. Union of India through
the Director General,
AIR, Akashwani Bhawan,
Sansad Marg,
New Delhi-1.

2. Superintending Engineer,
High Power Transmitters,
AIR, Kingsway Camp,
Delhi-9.

.... Respondents

(Present : None even on second call)

ORDER(ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

None for the parties even on second call.

None had appeared for applicant even on 18.08.2000. In
the circumstances, the O.A. is dismissed for default
and non-prosecution.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

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